NATIONAL COMPA®Y LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.04/BB/2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For compliance of objections	Rule 6 of IB	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainments Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

33. Semayana Basa Mallile

Petitioner. -Firefly heatine Studios Put Ital.

ORDER

Counsel for Petitioner is present. He undertakes to file Bank Statement in the Registry. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 13.03.2018.

Member (T)

Member (J)